

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 137 of 2014 in
DFR No. 506 of 2014**

Dated : 2nd May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Ginni Global Ltd. ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Shikha Ohri**

**Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2**

ORDER

The Learned Counsel for the Respondent seeks some time to file the Reply. Accordingly, he is directed to file the Reply on or before 12.05.2014 after serving copy on the other side.

Post the matter on **12.05.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Pr/js